

वर्ष	१९५५-५६	१९५६-५७	१९५७-५८ जनवरी '५८ तक
कच्चे माल (बिरोबा की कीमत)	४,६०,७५६	५,३८,४६६	६८,३७२
मिसलेनिधस वर्ष	३,०५,५२२	३,१६,४३२	१,४०,११८
वेतन तथा भत्ते	५२,६२६	३६,८५७	३७,६२४
टूट-फूट व्याज आदि	७२,४०३	४८,४४१	३५,०००
जोड़	६,२१,३०७	६,४०,२२६	२,८१,११४

Cases of Currency Smuggling

2272. **Shri Raghunath Singh:** Will the Minister of Finance be pleased to state how many cases of smuggling of Indian currency to Pakistan have been detected during the year 1958 so far?

The Minister of Finance (Shri Morarji Desai): The number of such cases detected during the year 1958 (upto 28th February) is 54.

कर्मचारियों का स्थायीकरण

२२७३. श्री मानक भाई प्रपवाल : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सरकार ने ये हिदायतें दी हैं कि जिन कर्मचारियों ने तीन साल की नौकरी पूरी कर ली हो, उन्हें स्थायी कर दिया जाये ;

(ख) यदि हां, तो इसके परिणामस्वरूप कितने कर्मचारियों को स्थायी किया गया है प्रथमा करने का विचार है ; और

(ग) प्रत्येक मंत्रालय में कितने कर्मचारियों को यह लाभ नहीं प्राप्त हुआ है ?

गृह-कार्य मंत्रालय में राज्य-मंत्री (श्री बातार) : (क) जी नहीं । सरकार ने हिदायतें दी हैं कि उन टेम्पोरेरी पदों के अधिकांश भाग को परमानेंट बना दिया जाये जिनको तीन साल से ज्यादा हो गये हैं । ऐसे परमानेंट बनाये जाने वाले पदों पर टेम्पोरेरी कर्मचारियों को उनकी सीनियोरिटी और इस विषय से सम्बन्धित नियमों के मुताबिक परमानेंट बनाया जा रहा है ।

उन टेम्पोरेरी कर्मचारियों को उस ग्रेड में क्वासी परमानेंट बनाया जा सकता है जिन्होंने तीन साल तक नौकरी पर अच्छी तरह काम किया है और जो उस ग्रेड के लिये तय की गई शिक्षा और उम्र की योग्यताएँ पूरी करतें हों ।

(ख) और (ग), प्रश्न ही नहीं उठते ।

Tanjore Fort

2274. **Shri Elayaperumal:** Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) whether it is a fact that the Tanjore Fort in Madras State is in a dilapidated condition; and

(b) if so, what steps Government propose to take in this matter?

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): (a) Yes, Sir.

(b) It is proposed to re-construct the portions of the rampart wall in the northern end and eastern side that have fallen due to age. A sum of Rs. 10,000 has been provided for this work in the budget for the year 1958-59.

Schools in Andamans

2275. Sardar Iqbal Singh: Will the Minister of Education be pleased to state:

(a) whether there is any school for the Punjabi speaking boys in the Andaman Islands; and

(b) if not, whether Government propose to open such a school there?

The Minister of Education (Dr. K. L. Shrimali): (a) No, Sir.

(b) At present there is no such proposal.

National Federation of Insurance Field Workers

2276. { Shri Assar:
Shrimati Parvathi Krishnan:
Shri S. M. Banerjee:
Shri Narayanankutty Menon:
Shri Warrior:

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that the Prime Minister gave an interview to the representatives of the National Federation of Insurance Field Workers on the 3rd March, 1958;

(b) if so, the demands put forward by them; and

(c) the action taken thereon?

The Minister of Finance (Shri Morarji Desai): (a) Yes, Sir.

(b) the Main Demands of the National Federation of Insurance Field Workers are as follows:

(i) Minimum basic salary of Rs. 150 p.m.

(ii) Payment of regular and automatic increments;

(iii) No reduction in basic salary and or/total emoluments (as on 19-1-56 or 31-8-56, whichever is higher);

(iv) Withdrawal of clause 9 (b) of the Circular, "Terms and Conditions of Salaries Field Workers (Revised)", empowering the authorities to dismiss a field worker without assigning any reason;

(v) Due weightage to be given to the rights, privileges and status of ex-supervisory officers;

(vi) Minimum agents' commission of 35%; and

(vii) Joint Committee for framing Field Staff Regulations.

(c) The demands have been remitted with to the Life Insurance Corporation for consideration.

District Gazetteers

2277. Shri Kalika Singh: Will the Minister of Scientific Research and Cultural Affairs be pleased to lay a statement on the Table showing:

(a) the decisions taken at the first meeting of the Advisory Board for Revision of Indian and District Gazetteers;

(b) whether the district officers have been asked to prepare lists of ancient monuments, sites or antiquities to be incorporated in the Gazetteers;

(c) whether the history portion of the Gazetteers is being re-written in the light of new material now available;